

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 223**  
**(IB)-89(ND)2018**  
**IA-973/2023, IA-5761/2022**

**IN THE MATTER OF:**

**M/s. Gozoop Online Pvt. Ltd.**

**... Applicant/Petitioner**

**Versus**

**OM Pizzas and Eats India Pvt. Ltd.**

**... Respondent**

**Under Section: 9 of IBC, 2016 (Liq.)**

**Order delivered on 16.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**For the Liq. : Adv. Honey Satpal, Adv. Nandini**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 15.05.2024.

**Sd/-**  
**(Court Officer)**